

**INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, JAIPUR**

**No.F.7-Jd(ATJ)/2025-26**

***Dated : 23-05-2025***

**NOTICE**

**Sub: Non functioning of regular Bench/Benches of ITAT, Jaipur during summer vacation-Reg.**

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The Income Tax Appellate Tribunal, Jaipur Benches, Jaipur will observe summer vacation for a period of two weeks from 09<sup>th</sup> June, to 20<sup>th</sup> June, 2025, Vide U.O. letter of even no. dated 23-05-2025 of the AR, ITAT, Zonal Office, Chandigarh.

2. In this regard, it may be noted that:-

- (i) During the vacation period, there will be no sitting of regular Benches.
- (ii) Vacation Bench for hearing urgent matters, such as stay petitions, rectification applications etc. shall be constituted by the Hon'ble Vice-President (C.Z.)
- (iii) Matters fixed for hearing during the Bench non-functioning period shall be adjourned by the Registry to regular dates.
- (iv) During vacation, the Registry office shall function as usual.

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ASSISTANT REGISTRAR

**Copy to:-**

**1 Office of the Departmental Representative, ITAT, Jaipur.**

**2. The President/ Secretary, ITAT, Bar Association, Jaipur.**

**✓ 3 Notice Board.**

*[Signature]*  
ASSISTANT REGISTRAR